NATIONAL COMPANY LAW TRIBUNAL SINGLE-BENCH— **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:CA 213/2017

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Advocati for pelitioner

1. K.P. Sanjeev Kumar for petitioner 2. A. Sella Visalahshi Jan Respondents 5-8

Coursel Jan Respondents 5-8

A-Sella Nesula

ORDER

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties. At this stage, counsel for petitioner filed CA 213 of 2017 submitting that there is a need for impleading all legal heirs of late A M Sadhick Batcha, who is the husband of the petitioner. The particulars of the necessary parties have been mentioned in para 3 of the CA. Counsel for respondents reported no objection to allow the prayer in the CA. In the circumstances, the CA is allowed. Counsel for petitioner is directed to amend and file the amended petition before the next date of hearing. In case the matter is settled, both the parties are directed to file joint memo of compromise between the parties. Time extended at request of both the parties. Put up on 24.11.2017 at 10.30 A.M.

> - sel K Anantha Padmanabha Swamy Member (Judicial)